

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

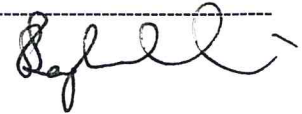
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	For filing objections	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Raghuram
Cadambi**
for
C.K. Nandakumar

Petitioner



2. **N.K. Dilip**
M.G. Nanjappa
Vivek.B.S.
TARVA LEGAL
Bangalore

— Respondents.



P.T.O.

Counsel for petitioner is present. Counsel for respondent is present. Again both the counsels reported that the matter is under consideration of compromise between the parties and requested time. Counsel for respondent has not filed objections, but, reported that the matter is under consideration of settlement.

List it finally on 30.11.2017. If no compromise is reached, the respondent will file his objections.



MEMBER (J)



MEMBER (T)